

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM HON'BLE MEMBER (TECHNICAL) TMT. T.KRISHNA VALLI HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP/02/KOB/2020
SECTION	213, 241, 242, 244 & 246 C/ACT
NAME OF PARTIES	T P ANILKUMAR & 3 OTHERS V/S INDUS MOTORS COMPANY PVT LTD & 7 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	SHARDUL AMARCHAND MANGALDAS & CO.
RESPONDENTS ADVOCATE/ PROFESSIONAL	BIJU VARGHESE ABRAHAM, ADVOCATE(S) BHARTI'S LEGAL, M/S MAHARAJ NR SURESH AND CO.LLP.

10 April 2024

ORDER

IA(C/ACT)/178/KOB/2023 in CP/02/KOB/2020

Learned Counsel, Mr. Manu Nair appears physically on behalf of the Applicants. Respondents are represented by Learned Counsel, Mr. Santhosh Mathew along with Learned Counsel Mr. Alishan Naqvee, Learned Counsel, Mr. Akhil Suresh and Learned Counsel, Ms. Rupal Bhatia.

Since the prayers sought in the present application has already been granted by order dated 24.01.2024, the purpose of this IA is fulfilled. Hence, there is no need to proceed further with this IA bearing No. 178/KOB/2023.

Accordingly, with the aforesaid observations, this IA(C/ACT)/178/KOB/2023 is closed and **disposed of**.

CP/02/KOB/2020

List this matter for further consideration on **17.04.2024**.

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)